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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2017
NAME OF THE PETITIONER(S) : G.S RAJESH
NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD & 5
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S. Santhosh.
For - Mr. P. Giridharan

R2

Sank S.

2. R. LAKSHMI RATAN
S. AKILA
For Pushpa Menon

Petitioner

Ms.

ORDER

Ms.R.Lakshmi Ratan, Counsel for the petitioner present. Mr.S.Santhosh, Counsel for R2 present. The petitioner visited the registered office of the Company with regard to which the interim report has been filed. Put up on 11.09.2017 at 10.30 A.M.

-sd-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-sd-

(Ch.MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)

hv